

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**31. C.P. (IB)/612(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:-** **Future Coupons Private Limited Vs.**  
**Exide Industries Limited**  
**IN THE MATTER OF**  
**Exide Industries Limited**  
**V/s**  
**Future Coupons Private Limited**

**Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Nausher Kohli appeared for the Operational Creditor through VC and Counsel, Krishna Baruah a/w Kewal Buddhdev appeared for the Corporate Debtor through VC. By consent of the parties list this matter on **14.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**